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Title: Need to set up common Bio-Medical Waste Treatment Plants -laid

**DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (Ahmedabad West ):** The Government through Biomedical Waste Rules, 2016 had instructed all hospitals to follow regulations regarding the management of biomedical waste. These regulations place a lot of responsibility on the hospitals to manage biomedical waste. However, hospitals, especially small and medium from both public and private sector find them difficult to implement. It is very expensive for them to phase out commonly used chlorinated plastic bags, gloves, blood bags and establish a barcode system for bags/containers. Purchasing of non-polluting incinerators puts a lot of burden on these small hospitals as these are generally imported commodities. Currently, there are only around 200 Common Bio-Medical Waste Treatment Facilities (CBMWTF) in operation which are inadequate for Health facilities in 750 districts spread across the country. Therefore, I request the Government to set up Common Bio-Medical Waste Treatment Plants and provide funds to small hospitals to encourage them in implementing the rules.